

(9)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/184/2016
NAME OF THE PETITIONER(S) : Venkatraman Shivkumar
NAME OF THE RESPONDENT(S) : M/s Then India Energy Private Limited & 13 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. K. RAMESH AM Y G.V. MOHAN KUMAR	Counsel for Petitioner	G.V. Mohan Kumar
2. A. Ramesh	Ref to Counsel	A.R.
3. P. J. Pachiyappan	R-4 & R-11	P.J. Pachiyappan
4. KAVITHA BALAJI	R2 & R3	Kavitha Balaji

ORDER

Mr. G.V. Mohan Kumar, Counsel for Petitioner present. Ms. Kavitha Balaji, Counsel for R2 and R3 present. Mr. P.J. Pachiyappan, Counsel for R4 and R11 present. No representation on behalf of R5, R6, R12 and R13. Counsels for R2 and R3 and also R4 and R11 filed a memo adopting the rejoinder filed by the Petitioner. For filing counter of R5, R6, R12 and R13, time is extended. Put up on 30.08.2017 at 10.30 A.M.

(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)